

DIVISION BENCH  
COURT - II

**O-219**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/14(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> JULY 2024**

|                  |  |
|------------------|--|
| IN THE MATTER OF | IL&FS IIDC FUND<br>VS<br>JHARKHAND INFRASTRUCTURE DEVELOPMENT CORPORATION<br>LIMITED |
| UNDER SECTION    | SEC 272 OF THE COMPANIES ACT , 2013  |

**Appearance (via video conferencing/physically)**

None

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **29.08.2024**.

**Anamitra Pal  
Court Officer**